NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/596/ (IB)/2017

NAME OF THE PETITIONER(S)

: TJSV STEEL FABRICATION & GALVANIZING (I) LTD

NAME OF THE RESPONDENT(S)

: RPN ENGINEERS CHENNAI PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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ORDER

Counsel for the Petitioner/Operational Creditor present. Counsel for respondent present and stated that the respondent is intending to settle the matter with the petitioner by way of a compromise and in the process they made a proposal for paying the amount in instalments. Counsel for respondent prayed time for making his submissions in this regard. Time extended at request. Put up on 25.10.2017 at 10.30 A.M.

> -sel-K Anantha Padmanabha Swamy Member (Judicial)

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